

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP (IB) No.69/9/AMR/2020		9 Of IBC	ABB India Ltd Vs BGR Energy Systems Ltd

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Responent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

The Counsel for the Corporate Debtor submits that Rs.75 Lakhs which was agreed to be paid in the month of November, 2022 was paid and that the next installment would be paid by the end of December, 2022. Hence, list the matter on 04.01.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**